

**IN THE INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH ' A ' NEW DLEHI**

**BEFORE SHRI N.K. BILLAIYA, ACCOUNTANT MEMBER
AND
SHRI K. NARASIMHA CHARY, JUDICIAL MEMBER**

**ITA No.2521/Del/2018
Assessment Year: 2014-15**

Board of Trustees, Modern School, vs. JCIT (E), Range-1,
C/o M/s. RRA TaxIndia, D-28, New Delhi.
South Extn., Part-1, New Delhi.

PAN : AAATB6915H
(Appellant)

(Respondent)

Appellant by : Ms. Monika Ghai, Advocate
Respondent by: Sh. Jagdish Singh Dahia, Sr.DR

Date of hearing: 27/07/2021
Date of order : 27/07/2021

ORDER

PER K. NARASIMHA CHARY, J.M.

During the course of virtual hearing, Id. AR of the assessee stated that as per instructions of the assessee, she does not wish to press this appeal and requested to withdraw the same. Ld. DR has no objection. Recording the same, we dismiss the appeal as withdrawn.

2. In the result, the appeal of the assessee is dismissed as withdrawn.
Order was announced in the open court on conclusion of Virtual hearing on 27th July, 2021.

Sd/-

Sd/-

(N.K. BILLAIYA)
ACCOUNTANT MEMBER

(K. NARASIMHA CHARY)
JUDICIAL MEMBER

Dated: 27/07/2021